

(c) The Collectors of Customs, Madras/Cochin/Calcutta and Chief Controller of Exports, Delhi have reported that no such case of illegal export of sculptures to U.S.A. during the year 1972 has come to their notice. Further, the collector of Customs, Bombay has reported that Bombay Custom House did not come across any case in the year 1972 wherein 80 tons of sculptures were stolen from Indian temples and illegally exported to U.S.A. as agricultural equipment. Further enquiries are being made.

**भारतीय खाद्य निगम द्वारा अन्न को एक स्थान से दूसरे स्थान पर ले जाने पर व्यय**

2846 श्री शंकर दयाल सिंह : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय खाद्य निगम द्वारा अन्न को एक स्थान से दूसरे स्थान पर ले जाने में प्रति टन कितना खर्च आता है ; और

(ख) क्या अन्न की कीमत बढ़ने का प्रमुख कारण भारतीय खाद्य निगम की अन्न ढोने और स्टोर करने की खर्चीली प्रक्रिया है ।

कृषि मन्त्रालय में राज्य मंत्री (श्री अण्णासाहिब पी० शिन्दे ) : (क) अनुमान है कि भारतीय खाद्य निगम ने 1972-73 में खाद्यान्नों की दुलाई पर औसतन 19.50 रुपये प्रति टन खरीदारी और बिक्री के हिसाब से खर्च किया था

(ख) : जी नहीं । इस बात को ध्यान में रखते हुए कि देश भर में खाद्यान्न उपलब्ध करवाना निगम की जिम्मेदारी है, इस लिए भारतीय खाद्य निगम द्वारा दुलाई और भण्डारण पर किया गया खर्च कोई अधिक नहीं है । केन्द्रीय पूल से राज्य सरकारों को जारी किये जाने वाले गेहूँ और चावल के मूल्य पिछले चार वर्षों से एक-से चल रहे हैं ।

**Introduction of Special Professional Courses at the First Degree Level**

2847. SHRI C. K. CHANDRAPPAN:  
SHRI N. K. SANGHI:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the U.G.C. has a scheme to introduce special professional courses at the first degree level with a view to make education more practical and useful in the context of the development needs of the country; and

(b) if so, the salient features of this proposal?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASSAN): (a) and (b). No, Sir. However, the University Grants Commission has agreed to provide assistance to Delhi University for starting a Vocational College which provides facilities for study of (i) Tourism; (ii) Book Publishing; (iii) Insurance; (iv) Retailing and Trade; (v) Store-keeping and Stores Accounting; and (vi) Office Management and Secretaryship, as part of the first degree course.

**Distribution of Spurious Drugs**

2848. SHRI C. K. CHANDRAPPAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the steps being taken by Government to stop the production and distribution of spurious drugs; and

(b) the number of cases registered and people sentenced for being involved in spurious drug cases during 1971-72 and 1972-73?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) The following steps have been taken to stop the production and distribution of spurious drugs:

(1) An All India List of licenced drug Manufacturers has been printed and made freely available to all concerned at a nominal price to eliminate unlicensed manufacture and sale of spurious drugs. The list is revised from time to time and copies of the revised list are circulated to State Drugs Control Organisations and to Associations of dealers in drugs.

(2) The Drugs and Cosmetics Act has been amended and the extent of penalty for manufacture and sale of adulterated drugs and manufacture and sale without licence, has been raised from 3 years to 10 years. Provision has also been made for the confiscation of equipment and implements employed in the manufacture of such drugs as also the means of their transportation.

(3) The States have been advised to maintain liaison with the Police authorities for intensifying the campaign against spurious drugs.

(4) Whenever reports of spurious drugs are received by the Central Drugs Standards Control Organisation and whenever a racket is supposed to be of Inter-State character, special precautions are taken to alert the States concerned and to advise them to take necessary action with the assistance of the State Police.

(5) The States have been requested to augment their Drugs Inspectorates and the testing facilities so that the scale of sampling is increased and quick test reports are obtained.

(6) Zonal Offices of the Central Drugs Standards Control Organisation have been set up at Bombay, Calcutta, Madras and Ghaziabad to bring about a close liaison between the Central and State Organisations. One of the major functions of the Zonal Officers is to investigate the movement of spurious drugs, particularly in inter-State commerce and to ensure that the standards of drugs moving in inter-State commerce, are stringently observed. The Zonal Officers are assisted in their task by the Central

Drugs Inspectors who work in close liaison with the State Drugs Inspectors. The Central Inspectorate staff attached to the Zonal Offices is being augmented.

(7) The help and co-operation of Associations representing the interests of drug manufacturers and dealers has been sought to ensure maximum compliance with good manufacturing and sale practices. Their cooperation has been solicited in the campaign against spurious drugs.

(8) Training programmes for Drugs Inspectors and Government analysis have been arranged under the aegis of the Central Drugs Standards Control Organisation. These training programmes will help in more stringent enforcement of control measures.

(9) A constant liaison and dialogue with the State Drugs Control Organisation is maintained by the Central Drugs Standards Control Organisation by holding meetings of the Drugs Consultative Committee, meetings of the Zonal State Drugs Controllers and through discussions of the Zonal Officers with the State Drugs Control Officials, in addition to correspondence. This constant exchange of information helps co-ordination and intensification of quality control measures.

(b) Information is being collected from the State Governments and will be laid on the Table of the Sabha.

#### **Functioning of Guru Govind Singh Medical College, Faridabad**

2849. SHRI C. K. CHANDRAPAN:  
SHRI ISHWAR CHAUDHRY:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government have taken steps to implement the assurances given to Parliament regarding the functioning of Guru Govind Singh Medical College, Faridabad;

(b) if so, the steps taken; and